

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....282.....OF 56

Applicant(s)

Respondent(s)

**Advocate for
Applicant(s)**

**Advocate for
Respondent(s)**

Notes of the Registry

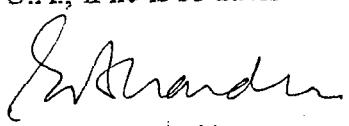
Orders of the Tribunal

OA No. 282/2006 Raghu Nandan Sharma Vs. K.V.S. & Others.

Date of Order
8.12.2006

Mr. Vinod Choudhary, counsel for the applicant.

The learned counsel appearing for applicant wants to withdraw this matter. He also prays that he may be given liberty to file a fresh application. He is permitted. The O.A. is, therefore, dismissed as withdrawn. However, the applicant is given a liberty to file a fresh O.A., if he is so advised.


(R.R. Bhandari)
Administrative Member

Part II and III destroyed
in my presence on 11/2/14
under the supervision of
Section Officer (R) as per
order dated 31/01/14

Section Officer (Record)

Officer
SD
SU